## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) NO. 52/Chd/Pb/2017

In the matter of:

M/s Bhushan Power & Steel Ltd.

... Operational Creditor

Versus

M/s Deepak Fasteners Ltd.

... Corporate Debtor

Present:

Mr. Ashwani Talwar, Advocate with Ms. Kirti

Advocate for petitioner. None for Respondent.

Learned counsel for operational-creditor seeks time to file

certain documents by way of affidavit. List the matter on 08.08.2017.

(Justice R.P. Nagrath) Member (Judicial)

August 04, 2017